

>

Title: Introduction of the Constitution (Amendment) Bill, 2012 (*Insertion of New Article 371CA*).

DR. THOKCHOM MEINYA (INNER MANIPUR): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

सभापति महोदय : पूंन यह है :

"कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।"

पूरुताव स्वीकृत हुआ ।

DR. THOKCHOM MEINYA : I introduce the Bill.

---